

Pollution in Delhi

*463 SHRI MRUTYUNJAYA NAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the five star hotels in Delhi are causing pollution;

(b) if so, whether steps have been taken by the Government to check this pollution;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) Some of the five star hotels in Delhi are not meeting all the prescribed standards for air and water pollution control.

(b) and (c) The hotels had been asked to meet the standards of emissions within a time frame. Some of them have met the required stipulations while others have initiated steps to meet the required standards. In the case of three hotels which were found to be not meeting the prescribed standards, show cause notices have been issued.

(d) Does not arise.

[English]

Awareness about Water Borne Diseases

*464. SHRI RAMESH CHAND TOMAR :

SHRI B. L. SHARMA PREM :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether as per the survey conducted by the National Institute of

Communicable Diseases (NICD), the programme launched by Delhi Administration, Delhi to create awareness among the people about the occurrence of water borne diseases has failed to produce the desired results;

(b) if so, the reasons therefor; and

(c) the steps the Delhi Administration propose to take to create awareness about the water borne diseases ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR) : (a) No, Sir.

(b) Does not arise.

(c) To create awareness about the water borne diseases a multi media approach with the objective of motivating the people to adopt hygienic practices has been undertaken by Delhi Administration.

Workers in Assam Tea Gardens

*465. DR. JAYANTA RONGRI : Will the Minister of LABOUR be pleased to state :

(a) whether the Union Government have given directions to the Government of Assam to ensure that workers of tea gardens are not exploited for more work than prescribed under the Tea Plantations Labour Act, 1951; and

(b) if so, the details thereof with reference to retrenchments made during the last two decades although more area has been brought under tea cultivation in Assam ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA) : (a) No Sir.

(b) Does not arise.